

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 20 of 2011**

**Dated: 22nd July, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**In the matter of:**

<b>Yash Agro Energy Limited</b>	<b>..... Appellant(s)</b>
<b>M.S.E.D.C.L &amp; Anr.</b>	<b>..... Respondent(s)</b>

**Vs.**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. Samir Malik for MSEDCL.

**ORDER**

Heard learned Counsel for the respondent No.1.

Post the matter for further hearing **on 10.08.2011.** In the meantime, both the parties are directed to file their written submissions after serving copy on each other.

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

PK

